ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/54216/2026	SOGLASIE INSURANCE CO.LTD., RUSSIA	ANSHUMAN RAY	/ /
	ADMLS/9/2026	VS	VS	()
		MT UNITY (IMO 9388792)		//
2	D-BLAPL/33332/2026	PANDIT DIGAL @ RANJIT	SANJIB KUMAR BHANJADEO	SPL.TASK FORCE /10 /2026
	BLAPL/12240/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000376/2026
3	D-BLAPL/34710/2026	BELARSEN SWAIN @ BELALSEN SWAIN	ACHYUTANANDA PATTANAIK	BHANJANAGAR /670 /2026
	BLAPL/12241/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001209/2026
4	D-BLAPL/33493/2026	DAKULU MAJHI	GOKULANANDA SAHU	KOMNA PS /104 /2025
	BLAPL/12242/2026	VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
		STATE OF ODISHA		SA/0000018/2025
5	D-BLAPL/34774/2026	ABHISEK SINGH	SWARAJ PATEL	/ /
	BLAPL/12243/2026	VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundar
		STATE OF ODISHA		SPL. 2(a)C.C./0000017/2026
6	D-BLAPL/33494/2026	BRAJAKISHORE SINGH	HARAPRASAD PANDA	PANIKOILI /288 /2026
	BLAPL/12244/2026	VS	VS	SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		Spl/0000054/2026
7	D-BLAPL/34722/2026	ANIL KUMAR SETHI	CHIRANJIB ROUT	KANIHA /221 /2026
	BLAPL/12245/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000011/2026
8	D-BLAPL/34780/2026	BUTU @ TULARAM GOUDA	UMAKANTA BARIK	DABUGAM /121 /2026
	BLAPL/12246/2026	VS	VS	A.D.J.,UMERKOTE(Nabarangapur)
		STATE OF ODISHA		CT/0000047/2026
9	D-BLAPL/34750/2026	AKASH PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /164 /2026
	BLAPL/12247/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0000758/2026
10	D-BLAPL/32429/2026	BHARAT KISHAN	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /194 /2026
	BLAPL/12248/2026	VS	VS	J.M.F.C., (R), SUNDARGARH(Sundargarh)
		STATE OF ODISHA		GR/0000562/2026
11	D-BLAPL/34559/2026	PRAKASH CHANDRA BEHERA	MAHES DAS	BALLIGUDA /289 /2026
	BLAPL/12249/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000203/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34716/2026	AMIT	SOHAN MISHRA	KAKATAPUR /340 /2026
	BLAPL/12250/2026	VS	VS	CIVIL JUDGE (JD)-CUM-JMFC, KAKATP
		STATE OF ODISHA		GR/0000331/2026
13	D-BLAPL/34773/2026	VANTHALA RAMAKRISHNA @ V. RAMA KRISHNA	MANGU NANDY	PAPERMETLA P.S. /30 /2026
	BLAPL/12251/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000134/2026
14	D-BLAPL/34784/2026	TULSI RANA	BIJAY KUMAR BEHERA	KOMNA PS /290 /2026
	BLAPL/12252/2026	VS	VS	J.M.F.C,KOMNA(Nuapada)
		STATE OF ODISHA		CT/0000284/2026
15	D-BLAPL/34561/2026	JAGADISH BEHERADALAI	MAHES DAS	TUMUDIBANDHA /82 /2026
	BLAPL/12253/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000154/2026
16	D-BLAPL/34683/2026	TULSI DUMALI	MAMATA MISHRA	MATHILI /196 /2026
	BLAPL/12254/2026	VS	VS	J.M.F.C.,MATHILI(Malkangiri)
		STATE OF ODISHA		GR/0000193/2026
17	D-BLAPL/34720/2026	ANIL KUMAR SETHI	CHIRANJIB ROUT	N.T.P.C. /170 /2026
	BLAPL/12255/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000010/2026
18	D-BLAPL/33799/2026	SANTOSH PARIDA	PRADEEP KUMAR PRADHAN	/ /0
	BLAPL/12256/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000124/2025
19	D-BLAPL/34769/2026	ASHISH @ RUDRA PRATAP SAHU	AMIT SUJAT BISWAL	TARBHA /127 /2026
	BLAPL/12257/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000040/2026
20	D-BLAPL/34607/2026	RABI GAUTAM	SURYAKANTA DWIBEDI	/ /0
	BLAPL/12258/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000056/2026
21	D-BLAPL/34785/2026	MANTU @ PRAVAT DAS	BHABANI SHANKAR DASPARIDA	SORO /901 /2025
	BLAPL/12259/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001740/2025
22	D-BLAPL/34830/2026	PADMACHARAN MALLICK	MAHES DAS	K.NUAGOAN /167 /2026
	BLAPL/12260/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000202/2026
23	D-BLAPL/34513/2026	LIPUNA @SUBHASISH RATH @SUBHASISH RATHA	PARTHA SARATHI DAS	JANKIA P.S. /112 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12261/2026	VS STATE OF ODISHA	VS	2ND A.D.J,KHURDA(Khordha) ST/0000159/2026
24	D-BLAPL/34555/2026	ASHISH KUMAR PANIGRAHI	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /142 /2025
	BLAPL/12262/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
25	D-BLAPL/34207/2026	SK(SEKH) MASUD @ MASOOD	PRASANTA KUMAR NANDA	MANAMUNDA /347 /2026
	BLAPL/12263/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000207/2026
26	D-BLAPL/34650/2026	KEDAR PRADHAN	DIPTI DHALL	TUMUSINGA /294 /2026
	BLAPL/12264/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000952/2026
27	D-BLAPL/34764/2026	G. SANKAR	AMIT KUMAR SAHU	JEYPORE VIGILANCE /23 /2026
	BLAPL/12265/2026	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000017/2026
28	D-BLAPL/34734/2026	GOPAL MAHAKUD	BIKASH KARNA	MANAMUNDA /325 /2026
	BLAPL/12266/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000201/2026
29	D-BLAPL/33005/2026	BIKKI BEHERA @ VIKKI BEHERA	RAJIB RATH	RAYAGADA TOWN /184 /2026
	BLAPL/12267/2026	VS STATE OF ODISHA	VS	A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
30	D-BLAPL/34453/2026	JYOTISH HIRA @ KANAI	RAJIB LOCHAN PATTNAIK	M.V.79 /115 /2026
	BLAPL/12268/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000143/2026
31	D-BLAPL/33074/2026	MD. ABID	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025
	BLAPL/12269/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
32	D-BLAPL/34199/2026	SUJIT BISWAS	RAJIB LOCHAN PATTNAIK	MALKANGIRI /485 /2026
	BLAPL/12270/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000062/2026
33	D-BLAPL/34384/2026	NARENDRA SAHU	TARA PRASAD MOHAPATRA	/ /0
	BLAPL/12271/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000008/2026
34	D-BLAPL/34726/2026	DAITARI MALLIK	ASHUTOS DASH	BHANJANAGAR /973 /2026
	BLAPL/12272/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000045/2026
35	D-BLAPL/34579/2026	ADITYA NARAYAN NAYAK @ ADI	AMITABH MISHRA	PAHALA /257 /2026
	BLAPL/12273/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000648/2026
36	D-BLAPL/34616/2026	MONALISA PALEI	BIJAYA KUMAR BEHERA 1	BETNOTI /400 /2026
	BLAPL/12274/2026	VS	VS	J.M.F.C., BETANATI(Mayurbhanj)
		STATE OF ODISHA		CT/0001311/2026
37	D-BLAPL/34853/2026	MONIR AHMED	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECO. OFFENCE, CU
	BLAPL/12275/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000638/2026
38	D-BLAPL/34633/2026	P. RAMULU RAO	KARUNAKAR GAYA	LAXMISAGAR P.S. /133 /2026
	BLAPL/12276/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000292/2026
39	D-BLAPL/34850/2026	AJIT KUMAR SAHU	DEBABRATA DASH	NARLA /167 /2026
	BLAPL/12277/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		CT/0000374/2026
40	D-BLAPL/34649/2026	PARAMESWAR LOHAR	JUGALA KISHORE PANDA	/ /0
	BLAPL/12278/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000056/2026
41	D-BLAPL/34402/2026	MANIA @DIPTIKANTA PRUSTY	JAYADEBA BEHERA	KHAIRA /144 /2025
	BLAPL/12279/2026	VS	VS	A.D.J., SORO(Baleshwar)
		STATE OF ODISHA		ST/0000230/2026
42	D-BLAPL/34668/2026	SURYAKANTA MALLICK	DEBASNAN DAS	BIRIDI PS /178 /2026
	BLAPL/12280/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000088/2026
43	D-BLAPL/34855/2026	KIRAN GOUDA	ASHOK DAS	PATTAPUR (DIGAPAHANDI) /172 /2026
	BLAPL/12281/2026	VS	VS	NYAYADHIKARI G.N. /J.M.F.C,SANAKH
		STATE OF ODISHA		GR/0000168/2026
44	D-BLAPL/34807/2026	SK. MAJID @ MANDA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /38 /2026
	BLAPL/12282/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000032/2026
45	D-BLAPL/34669/2026	ARJUN ACHARI	KAUSTUVA MOHANTY	SAMBALPUR TOWN /41 /2026
	BLAPL/12283/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000017/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34755/2026	MILAN RAUL @LITU	GURUPRASAD BEHERA	/ /
	BLAPL/12284/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000375/2026
47	D-BLAPL/34866/2026	JASON HUIKA @ JASON BOB HUIKA	UPASIKA SAMANTARAY	LAXMIPUR /162 /2026
	BLAPL/12285/2026	VS	VS	SPECIAL JUDGE(POCSO),JEYPORE(Kora
		STATE OF ODISHA		Spl/0000096/2026
48	D-BLAPL/34857/2026	MADAN SINGH	KULDEEP MOHANTY	/ /0
	BLAPL/12286/2026	VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		2(B)CC/0000021/2026
49	D-BLAPL/34692/2026	SONALI BHOI	DALIRANI BEHURAY	KUAKHIA /289 /2026
	BLAPL/12287/2026	VS	VS	SPECIAL JUDGE,JAJPUR(Jajapur)
		STATE OF ODISHA		Spl/0000011/2026
50	D-BLAPL/32806/2026	PABITRA LAHAJAL	MANOJ KUMAR PANDA	AMPANI /63 /2026
	BLAPL/12288/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
		STATE OF ODISHA		CT/0000753/2026
51	D-BLAPL/34867/2026	SIBARAM @ RAJA TAREI	UPASIKA SAMANTARAY	KHALLIKOTE /414 /2024
	BLAPL/12289/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		ST/0000060/2024
52	D-BLAPL/34822/2026	BASANTA KUMAR MALLICK	ARIJEET MISHRA	LAXMISAGAR P.S. /328 /2026
	BLAPL/12290/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000632/2026
53	D-BLAPL/33197/2026	TRINATH BEHERA @ TINU	RAKESH KUMAR DAS	BAREIPALI /195 /2025
	BLAPL/12291/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000138/2025
54	D-BLAPL/32560/2026	TAPAN KUMAR NAYAK	AMIT KUMAR SAHU	BORIGUMMA /108 /2026
	BLAPL/12292/2026	VS	VS	SPECIAL JUDGE(POCSO),JEYPORE(Kora
		STATE OF ODISHA		TR/0000043/2026
55	D-BLAPL/34776/2026	SOBHAKANTA TIWARI @ SHOBHAKANT TIWARI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /119 /2026
	BLAPL/12293/2026	VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)
		STATE OF ODISHA		Spl/0000053/2026
56	D-BLAPL/34877/2026	TRINATH JOSHI	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /88 /2026
	BLAPL/12294/2026	VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)
		STATE OF ODISHA		Spl/0000041/2026
57	D-BLAPL/34671/2026	SIDHAN NAG	AMIT SUJAT BISWAL	TARBHA /142 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12295/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000048/2026
58	D-BLAPL/34896/2026	RAJESH KUMAR SAHOO	ROHIT RANJAN RAY	BEGUNIA P.S. /478 /2026
	BLAPL/12296/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		GR/0000463/2026
59	D-BLAPL/34907/2026	SUNIL PURTY	KARTIK CHANDRA TRIPATHY	GURUDIJHATIA /246 /2026
	BLAPL/12297/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
		STATE OF ODISHA		CT/0000905/2026
60	D-BLAPL/34672/2026	KALIA SAHOO	RAKESH BEHERA	PARJANG /346 /2026
	BLAPL/12298/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000178/2026
61	D-BLAPL/34914/2026	KIYA @KYAYA MAJHI	DIBYA JYOTI SAHOO	AIRPORT P.S. /17 /2026
	BLAPL/12299/2026	VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
		STATE OF ODISHA		CT/0000208/2026
62	D-BLAPL/33738/2026	PAGALA MULI	KURESH PRASAD DASH	TARASINGI /337 /2026
	BLAPL/12300/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001658/2026
63	D-BLAPL/34798/2026	SANJAY NAIK @SONU NAIK	PANCHANAN PANIGRAHI	BANARAPAL /331 /2026
	BLAPL/12301/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI
		STATE OF ODISHA		GR/0000669/2026
64	D-BLAPL/34916/2026	CHANDAN KUMAR DAS	SAHASRANSU SOURAV	HANDAPA /314 /2026
	BLAPL/12302/2026	VS	VS	S.D.J.M.,ATHMALLIK(Anugul)
		STATE OF ODISHA		GR/0001165/2025
65	D-BLAPL/33539/2026	SMRUTI SEKHAR JENA	BYOMAKESH TRIPATHY	KEONJHAR SADAR /361 /2024
	BLAPL/12303/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I
		STATE OF ODISHA		GR/0001101/2024
66	D-BLAPL/34915/2026	CHANDAN KUMAR DAS	SAHASRANSU SOURAV	ATHAMALLIK /257 /2026
	BLAPL/12304/2026	VS	VS	S.D.J.M.,ATHMALLIK(Anugul)
		STATE OF ODISHA		GR/0001035/2025
67	D-BLAPL/31904/2026	TULARAM HARIJAN	AMIT KUMAR SAHU	JEYPORE MAHILA /98 /2025
	BLAPL/12305/2026	VS	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000044/2025
68	D-BLAPL/34227/2026	SURESH CHANDRA PANDA	SANJIB KUMAR BHANJADEO	/ /0
	BLAPL/12306/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		2(A)CC/0000059/2026
69	D-BLAPL/34876/2026	AMAN TIWARI	DIBYA PRAKASH MISHRA	/ /0
	BLAPL/12307/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		2(A)CC/0000042/2026
70	D-BLAPL/34644/2026	SANTOSH KUMAR AGASTI	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026
	BLAPL/12308/2026	VS	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000049/2026
71	D-BLAPL/34217/2026	PRASHANTA SAHU	DIBYA PRAKASH MISHRA	BARPALLI /432 /2026
	BLAPL/12309/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000077/2026
72	D-BLAPL/34861/2026	CHINTU MALLICK	SIDHARTHA SANKAR RAY (2)	SURADA /405 /2026
	BLAPL/12310/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000053/2026
73	D-BLAPL/34905/2026	SATYAM NAG	RADHARAMAN DAS NAYAK	BAREIPALI /195 /2025
	BLAPL/12311/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000138/2025
74	D-CMAPL/47357/2026	PRAMOD KUMAR DASH	PRASANTA KUMAR SATAPATHY	/ /
	CMAPL/155/2026	VS	VS	()
		COMMISSIONER, CONSOLIDATION CUM HOLDING, ORISSA, BHUBANESWAR		//
75	D-CMP/53218/2026	NIBEDITA SARANGI	SOURAV SUMAN BHUYAN	/ /
	CMP/2001/2026	VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTAC
		BIDHU BHUSAN BEHERA		EC/0000068/2015
76	D-CMP/52903/2026	BAHUDI JENA	DEVI PRASAD DASH	/ /
	CMP/2002/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		BENUDHAR SWAIN		CS/0000775/2013
77	D-CMP/53600/2026	BANWARILAL AGARWALLA@BANWARILAL BAGARIA	AJAYA KUMAR NANDA	/ /
	CMP/2003/2026	VS	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga
		SITADEVI BAGARIA		CMA/0000092/2026
78	D-CMP/53156/2026	NIRMAL CHANDRA JENA	SUSANTA KUMAR BARAL	/ /
	CMP/2004/2026	VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANE
		SUDARSHAN JENA		CS/0000614/2021
79	D-CMP/54315/2026	JYOTSNARANI SAHOO	SOURAV SUMAN BHUYAN	/ /
	CMP/2005/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		KALPALATA NAYAK		IA/0000012/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/54204/2026	SUPRIYA PANIGRAHI	SOUMYA SEKHAR PARIDA	/ /
	CMP/2006/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		SANGEETA PANDA		RFA/0000144/2024
81	D-CMP/51781/2026	SUSHANTA KUMAR TRIPATHY	SOURAV SUMAN BHUYAN	/ /
	CMP/2007/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		SANTOSH KUMAR TRIPATHY		Fao/0000082/2023
82	D-CMP/54407/2026	MANI TIRUMALA PROJECTS PVT. LTD., KOLKATA	SWAYAMJIT ROUT	/ /
	CMP/2008/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COUR
		ALL ODISHA STATE BANK OFFICERS HOUSING CO OPERATIVE SOCIETY LTD., BHUBANESWAR		Arbp/0000015/2025
83	D-CONTC/54089/2026	M/S MS INFRAENGINEERS PVT LTD., CUTTACK	SIDHANT DWIBEDI	/ /
	CONTC/7860/2026	VS	VS	()
		HITESH KUMAR SAHOO, SUPERINTENDING ENGINEER BIDYADHARPUR CANAL DIVISION, KEONJHAR		//
84	D-CONTC/54240/2026	PRANAKRUSHNA PADHAN	ADV	/ /
	CONTC/7861/2026	VS	VS	()
		TAPAS RANJAN DEHURY, TAHASILDAR, KENDRAPARA		//
85	D-CONTC/52736/2026	RAMAKANTA PRAHARAJ	ADV.	/ /
	CONTC/7862/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS, SECY., GOVT. OF ODISHA, REVENUE AND D.M DEPT.,ODISHA		//
86	D-CONTC/54096/2026	BIBATSA BESAN	ADV.	/ /
	CONTC/7863/2026	VS	VS	()
		BHASKAR JYOTI SHARMA,I.A.S, ADDL. SECY. GOVT. OF ODISHA, FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT		//
87	D-CONTC/54018/2026	ATISH KUMAR DASH	GHANASHYAM MUDULI	/ /
	CONTC/7864/2026	VS	VS	()
		LAXMIKANT JENA, UCO BANK, BHUBANESWAR		//
88	D-CONTC/54064/2026	DHABALESWAR SETHIA	MANAS KUMAR CHAND	/ /
	CONTC/7865/2026	VS	VS	()
		ABHISHEK ACHARYA, C.E.O., CENTRAL COOPERATIVE BANK LTD., KALAHANDI		//
89	D-CONTC/54119/2026	TAPAS KUMAR SAW	ADV.	/ /
	CONTC/7866/2026	VS	VS	()
		SUDHANSHU SADANGI, IPS		//
90	D-CONTC/54132/2026	RINTU KUMAR BARMAN	ADV.	/ /
	CONTC/7867/2026	VS	VS	()
		SUDHANSHU SADANGI, IPS		//
91	D-CONTC/50071/2026	MANAGING COMMITTEE OF ASHABRUNDABANA GIRLS HIGH SCHOOL, KUSUNDASHOR	SHDR	/ /

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	CONTC/7868/2026	VS	VS	()
		DR. NOONSAVATH THIRUMALA NAIK, I.A.S		//
92	D-CONTC/51116/2026	SURENDRA TANTI	ADV.	/ /
	CONTC/7869/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, IAS		//
93	D-CONTC/52907/2026	DAMODAR PANDA	ADV	/ /
	CONTC/7870/2026	VS	VS	()
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
94	D-CONTC/54238/2026	KHIRABDI BEHERA	ADV	/ /
	CONTC/7871/2026	VS	VS	()
		SURESH KUMAR VASHISHTH, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPTT.		//
95	D-CONTC/53962/2026	HARIHARA SAHU	ADV.	/ /
	CONTC/7872/2026	VS	VS	()
		DEO RANJAN SINGH, COMM. CUM SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, ODISHA		//
96	D-CONTC/54084/2026	M/S. MS INFRAENGINEERS PVT. LTD. CUTTACK	SIDHANT DWIBEDI	/ /
	CONTC/7873/2026	VS	VS	()
		SANJEEB BEHERA, SUPERINTENDING ENGINEER BAITARANI IRRIGATION DIVISION, SALAPADA, KEONJHAR		//
97	D-CONTC/54256/2026	KESHABA CHANDRA MAHANTA	ADV.	/ /
	CONTC/7874/2026	VS	VS	()
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
98	D-CONTC/54088/2026	BIPIN BIHARI PARIDA	ADV.	/ /
	CONTC/7875/2026	VS	VS	()
		MRUTYUNJAY TRIPATHI, TAHASILDAR, BHUBANESWAR		//
99	D-CONTC/30457/2026	SK.AKTAR HUSSAIN	ADV.	/ /
	CONTC/7876/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
100	D-CONTC/53988/2026	JANAKI SAMAL	ADV.	/ /
	CONTC/7877/2026	VS	VS	()
		SHUBHA SARMA, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
101	D-CONTC/54169/2026	DILLIP KUMAR PATEL	ADV.	/ /
	CONTC/7878/2026	VS	VS	()
		USHA PADHI, IAS		//
102	D-CONTC/54131/2026	AJAY KUMAR SAHU	ADV.	/ /
	CONTC/7879/2026	VS	VS	()

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		SUDHANSHU SADANGI, IPS		//
103	D-CONTC/46188/2026	OM PRAKASH MOHARANA	ADV.	/ /
	CONTC/7880/2026	VS	VS	()
		DISTRICT EDUCATION OFFICER, PURI		//
104	D-CONTC/54253/2026	ANJALI BISWAL	ADV.	/ /
	CONTC/7881/2026	VS	VS	()
		N.S. THIRAMALA NAYAK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA		//
105	D-CONTC/53288/2026	SONALI PRADHAN	DURGADATTA MOHAPATRA	/ /
	CONTC/7882/2026	VS	VS	()
		KHILARI RISHIKESH DNYANDEO, THE DCP, CUTTACK		//
106	D-CONTC/54214/2026	AKSHAYA DISHRI	ADV.	/ /
	CONTC/7883/2026	VS	VS	()
		ALOK PATEL, SUB-COLLECTOR-CUM-EXECUTIVE OFFICER, BOLANGIR		//
107	D-CONTC/54237/2026	NABA KISHORE MOHAPATRA	ADV	/ /
	CONTC/7884/2026	VS	VS	()
		SANJAY DAS, FA CUM SPECIAL SECRETARY WATER RESOURCES DEPTT.		//
108	D-CONTC/53687/2026	TRILOCHANA BEHERA	ADV.	/ /
	CONTC/7885/2026	VS	VS	()
		ANITA SAHOO, I.I.C. NISCHINTAKOILI POLICE STATION, CUTTACK		//
109	D-CONTC/39763/2026	BHARATI ROY	CHIRANJEEV BIDYABHUSHAN	/ /
	CONTC/7886/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR		//
110	D-CONTC/54269/2026	MADHUSUDAN CHAND	SOUMYAKANTA MOHAPATRA	/ /
	CONTC/7887/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
111	D-CONTC/53688/2026	RANJAN KUMAR ROUT	ADV.	/ /
	CONTC/7888/2026	VS	VS	()
		ASIM KUMAR, DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, MACHUABAZAR, CUTTACK		//
112	D-CONTC/53839/2026	ARUNA KUMAR JENA	ADV	/ /
	CONTC/7889/2026	VS	VS	()
		VISHAL SINGH, COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR		//
113	D-CONTC/54254/2026	SARAT CHANDRA BEJ	JAYASHREE BISWAL	/ /
	CONTC/7890/2026	VS	VS	()
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//

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114	D-CONTC/53904/2026	JYOTSNA MANJARI PRADHAN	ADV.	/ /
	CONTC/7891/2026	VS	VS	()
		SACHIN RAMACHANDRA JADAV, I.A.S., SECY. TO GOVT. AGRICULTURE AND FARMER EMPOWERMENT DEPT.,ODISHA		//
115	D-CONTC/54251/2026	SAMIR KUMAR BEHERA	ADV.	/ /
	CONTC/7892/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DIST.MAGISTRATE, KATAKA		//
116	D-CONTC/54291/2026	KARTIKA CHANDRA PRADHAN	ADV.	/ /
	CONTC/7893/2026	VS	VS	()
		GIRISH S.N, IAS		//
117	D-CONTC/54298/2026	GAYADHAR DAS	ADV.	/ /
	CONTC/7894/2026	VS	VS	()
		GIRISH S.N, IAS		//
118	D-CONTC/54303/2026	DEBENDRA SETHY	ADV.	/ /
	CONTC/7895/2026	VS	VS	()
		GIRISH S.N, IAS		//
119	D-CONTC/52978/2026	MANORAMA DASH	SUBHADUTTA ROUTRAY	/ /
	CONTC/7896/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, IAS		//
120	D-CONTC/53381/2026	BIJAYA KUMAR MISHRA	ADV.	/ /
	CONTC/7897/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, IAS		//
121	D-CONTC/54308/2026	PREMANGINI SINGH	ADV.	/ /
	CONTC/7898/2026	VS	VS	()
		GIRISH S.N, IAS		//
122	D-CONTC/54330/2026	BASANTI MAHALIK	ADV.	/ /
	CONTC/7899/2026	VS	VS	()
		GIRISH S.N, IAS		//
123	D-CRLA/32978/2026	SACHINDRA NATH	ARIJEET MISHRA	JAJPUR ROAD /529 /2022
	CRLA/1081/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu
		STATE OF ODISHA		Spl/0000127/2022
124	D-CRLA/34141/2026	PRADIP KISAN	JULU KHANSAMA	MARSHAGHAI /455 /2023
	CRLA/1082/2026	VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
		STATE OF ODISHA		Spl/0000069/2023
125	D-CRLA/33450/2026	COMPLAINANT/INFORMANT	BIJAYA KUMAR RAGADA	CHANDRASEKHARPUR /432 /2023

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	CRLA/1083/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BHUBANESWAR(Spl/0000309/2025
126	D-CRLA/31230/2026	BISWO PRIYARANJAN DAS	RANJIT MOHANTY	AUL /225 /2026
	CRLA/1084/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
127	D-CRLA/32403/2026	KUNJA BIHARI JENA	SWARAJ PATEL	SAMBALPUR VIGILANCE /25 /2003
	CRLA/1085/2026	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000048/2003
128	D-CRLLP/34091/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS,S.C.VIGILANCE	SAMBALPUR VIGILANCE /34 /2003
	CRLLP/94/2026	VS PANCHANAN BEHERA	VS	SPECIAL JUDGE(VIG),BARGARH(Bargar TR/0000142/2024
129	D-CRLLP/34092/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, ST. COUNSEL (VIG.)	SAMBALPUR VIGILANCE /82 /2010
	CRLLP/95/2026	VS NEHERU BEHERA	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir) TR/0000003/2013
130	D-CRLLP/34492/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS,S.C.VIGILANCE	BALASORE VIGILANCE /6 /2016
	CRLLP/96/2026	VS PRAMOD KUMAR SETHI	VS	SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000009/2016
131	D-CRLLP/34501/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.(VIGILANCE)	BALASORE VIGILANCE /30 /2001
	CRLLP/97/2026	VS PRAFULLA KUMAR NAYAK	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000424/2007
132	D-CRLMA/32629/2026	PAWAN KUMAR PATODIA	ASHUTOSH MOHANTA	SUNDARGARH SADAR /111 /2015
	CRLMA/143/2026	VS STATE OF ODISHA	VS	() //
133	D-CRLMC/34744/2026	PRASANTA BEHERA	GYANA RANJAN DHAL	AIR FIELD P.S. /31 /2022
	CRLMC/4225/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BHUBANESWAR(TR/0000065/2022
134	D-CRLMC/34646/2026	MANORANJAN TRIPATHY@MUNA TRIPATHI	BARSHARANI NANDA	NABARANGAPUR TOWN /55 /2026
	CRLMC/4226/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000193/2026
135	D-CRLMC/34421/2026	BASUDEV KHUNTIA @ BASUDEB	PRAVASH CHANDRA JENA	/ /0
	CRLMC/4227/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) ICC/0000045/2026
136	D-CRLMC/34757/2026	DEBASIS PATI	BHASKAR CHANDRA PANDA	KHANDAGIRI P.S. /537 /2025
	CRLMC/4228/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)

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		STATE OF ODISHA		CT/0001346/2025
137	D-CRLMC/34809/2026	BIBHUTI BHUSAN PARIDA	JYOTIRMAYA SAHOO	JODAPADAR /234 /2023
	CRLMC/4229/2026	VS	VS	JMFC, KANAS(Puri)
		STATE OF ODISHA		GR/0000436/2023
138	D-CRLMC/34816/2026	GEETANJALI BISWAL	SANJAY KUMAR BEHERA	CHAULIAGANJA /328 /2022
	CRLMC/4230/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001346/2022
139	D-CRLMC/34781/2026	BADAL KUMAR SWAIN	SHUBHENDU KUMAR PARIDA	RAJNAGAR /267 /2026
	CRLMC/4231/2026	VS	VS	J.M.F.C., RAJNAGAR(Kendrapara)
		STATE OF ODISHA		GR/0000413/2026
140	D-CRLMC/34888/2026	SHEKH KHALIK	MOHAMMAD AKRAM	/ /0
	CRLMC/4232/2026	VS	VS	J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		ICC/0000022/2025
141	D-CRLMC/33558/2026	RAMESH BHOI	AJAYA KUMAR JENA	BURLA /114 /2019
	CRLMC/4233/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0001049/2019
142	D-CRLMC/32160/2026	MONALISA @ MONALESHA MOHANTY	BYOMAKESH TRIPATHY	CHHEND /260 /2026
	CRLMC/4234/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0003190/2026
143	D-CRLMC/34480/2026	BIKASH MOHARANA@CHHOTU MOHARANA	PABITRA KUMAR NAYAK	BELPAHAR /149 /2024
	CRLMC/4235/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,JHARS
		STATE OF ODISHA		CT/0000147/2024
144	D-CRLMC/34429/2026	CHARUBALA DANDASENA	KSHIROD KUMAR ROUT	EOW,BHUBANESWAR /8 /2026
	CRLMC/4236/2026	VS	VS	PRESIDING OFFICER, DESIGNATED CO
		STATE OF ODISHA		CT/0000008/2026
145	D-CRLMC/34040/2026	ADWAIT KUMAR PATTNAIK	PRAVASH CHANDRA MAHAPATRA	VIGILANCE PS (BERHAMPUR) /30 /2015
	CRLMC/4237/2026	VS	VS	SPECIAL JUDGE (VIG),BERHAMPUR(Ga
		STATE OF ODISHA(VIG.)		GR/0000016/2015
146	D-CRLMC/34738/2026	SNEHALATA BARIK	BYOMAKESH TRIPATHY	CHANDRASEKHARPUR /167 /2022
	CRLMC/4238/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-CRLMC/34706/2026	BABURAM OJHA	BISWABHUSAN DAS	KUJANGA /163 /2015
	CRLMC/4239/2026	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
		STATE OF ODISHA		GR/0000564/2015

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148	D-CRLMC/34701/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	KHAJURIPADA /261 /2025
	CRLMC/4240/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000146/2025
149	D-CRLMC/31927/2026	PRAKASH DASH	BIJAYA KUMAR RAGADA	AIR FIELD P.S. /232 /2015
	CRLMC/4241/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0004505/2015
150	D-CRLMC/34403/2026	JYOTI PRAKASH NAYAK	SUDHANSU SEKHAR MOHAPATRA	TANGI /546 /2026
	CRLMC/4242/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000227/2026
151	D-CRLMC/33266/2026	RAMESH CHANDRA SAHU	BIBHU PRASAD DAS	/ /0
	CRLMC/4243/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		STATE OF ODISHA		Crp/0000208/2025
152	D-CRLMP/34880/2026	DR. RABINDRA KUMAR JENA	SURYAKANTA JENA	CUTTACK VIGILANCE /18 /2017
	CRLMP/1973/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
153	D-CRLMP/34009/2026	INFORMANT	SUSHANTA KUMAR JOSHI	/ /0
	CRLMP/1974/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-CRLMP/34619/2026	JAYANTIMANI SI	HARAPRASAD PANDA	BARIPADA TOWN /281 /2022
	CRLMP/1975/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-CRLMP/34651/2026	PARMAJIT KAUR	BISWARANJAN DALAI	/ /0
	CRLMP/1976/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-CRLMP/34663/2026	SUDHIR BIDI	SOUBHAGYA SWAIN	/ /
	CRLMP/1977/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-CRLMP/34476/2026	DEEPAK KUMAR GOUDA	DIPTI DHALL	GANGAPUR (ASKA) /277 /2025
	CRLMP/1978/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-CRLMP/34681/2026	TARULATA SAHOO	RAKESH BEHERA	JANKIA P.S. /594 /2026
	CRLMP/1979/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-CRLMP/34659/2026	CITY TRADE ARCADE PVT LTD	AFRAAZ SUHAIL	/ /

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	CRLMP/1980/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR		ICC/0000098/2021
160	D-CRLREV/34364/2026	ABHISEK KATRAKA	PRATAP CHANDRA CHHINCHANI	PUTASINGH /55 /2020
	CRLREV/849/2026	VS	VS	A.D.J.,RAYAGADA(Rayagada)
		STATE OF ODISHA		CRA/0000001/2024
161	D-CRLREV/33520/2026	PRAKASH SAMAL	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /263 /2015
	CRLREV/850/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		STATE OF ODISHA		CRA/0000018/2017
162	D-CRLREV/34657/2026	BASANTA BAG	BIKRAM CHANDRA GHADEI	KHARIAR /194 /2026
	CRLREV/851/2026	VS	VS	P.O.,CHILDREN'S COURT,NUAPADA(Nu
		STATE OF ODISHA		CT/0000016/2026
163	D-CRLREV/33437/2026	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	/ /0
	CRLREV/852/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		RENU SHAH		CRA/0000002/2026
164	D-CRP/12724/2026	BASANTI SAHOO	SUKANTA KUMAR NAYAK	/ /
	CRP/52/2026	VS	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANE
		BINODINI SAHOO		CS/0000518/2017
165	D-CRP/40938/2026	RAM CHANDRA TUDU	PRAJNA SARITA MOHANTY	/ /
	CRP/53/2026	VS	VS	CIVIL JUDGE (SD),BARIPADA(Mayurbha
		TUSHARKANTA TUDU		CS/0000491/2024
166	D-JCRLA/34912/2026	JIBANA BEHERA	ADV.	TALCHER TOWN /224 /2021
	JCRLA/278/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		STATE OF ODISHA		CT/0000075/2021
167	D-JCRLA/34913/2026	MANTRI@ DINABANDHU SAHOO	ADV.	BYREE /17 /2020
	JCRLA/279/2026	VS	VS	A.D.J.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0000079/2020
168	D-LAA/52600/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD BALANGIR NEW BG RAIL LINE PROJECT, BHUBA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/194/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		MURALI JENA		LA/0000650/2023
169	D-LAA/51442/2026	LAND ACQUISITION ZONE OFFICER OF KHURDHA ROAD BALANGIR NEW BG RAIL LINE PROJECT, BHUB	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/195/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		MURALI MAHAKUD		LA/0000649/2023
170	D-LAA/53590/2026	SPECIAL LAND ACQUISITION OFFICER OF SUBARNAREKHA IRRIGATION PROJECT, BARIPADA, MAYURBHANJ	BABAJI MAHAPATRA	/ /
	LAA/196/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SRIKANTA ROUT		LA/0000237/2023
171	D-LAA/51443/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT ORISSA	CHANDRA SEKHAR BEHERA,A.G.A	/ /
	LAA/197/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		SURENDRA SAHU		LA/0000631/2023
172	D-MACA/52675/2026	ORIENTAL INSURANCE CO.LTD., BBSR	NIBEDITA MOHANTY	/ /
	MACA/1080/2026	VS	VS	9TH M.A.C.T., BHUBANESWAR(Khordha
		SURESH KUMAR MAJHI		Mac/0000341/2020
173	D-MACA/53092/2026	DR. VIJAY LAXMI NAYAK	PRADEEP KUMAR MISHRA	/ /
	MACA/1081/2026	VS	VS	1ST M.A.C.T.,KEONJHAR(Kendujhar)
		SOUMENDRA KUMAR MOHANTY		Mac/0000227/2019
174	D-RPFAM/53738/2026	BRAHMANANDA NAIK	RAKESH BEHERA	/ /
	RPFAM/310/2026	VS	VS	JUDGE,FAMILY COURT,ANGUL(Anugul
		BISHNUPRIYA NAIK		Crp/0000016/2023
175	D-RSA/51027/2026	GOURANGA CHARAN NANDA	BHASKAR CHANDRA PANDA	/ /
	RSA/581/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		KESHAB NANDA		RFA/0000052/2017
176	D-RSA/47911/2026	PRATIMA BHOTRA	BASUDEV MISHRA	/ /
	RSA/582/2026	VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)
		ANANTRAM BHOTRA		RFA/0000015/2025
177	D-TRP(C)/54000/2026	SONALI RATH	SUBHASHIS MISHRA	/ /
	TRP(C)/365/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		SOUMYA PRAKASH OTTA		CP/0000534/2024
178	D-TRPCRL/34580/2026	ANITA NAYAK	PRATAP CHANDRA MISHRA	/ /0
	TRPCRL/98/2026	VS	VS	JMFC TIRTOL(Jagatsinghapur)
		ABHIRAM GOCHHAYAT		ICC/0000012/2026
179	D-TRPCRL/31668/2026	RAJAT RANJAN NAG	RITURANJAN CHHOTARAY	MAHILA PS,SEC-3,ROURKELA /51 /2023
	TRPCRL/99/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002199/2023
180	D-WA/53335/2026	PRIYANKA NAYAK	MANAS PATI	/ /
	WA/1528/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WA/53943/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1529/2026	VS	VS	()
		HARI HARA RANA		//

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182	D-WP(C)/53579/2026	NABAKISHORE SAHOO	BANSHIDHAR SATAPATHY	/ /
	WP(C)/37883/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/52854/2026	KISHORE KUMAR SAHOO	JYOTI RANJAN KAR	/ /
	WP(C)/37884/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/53977/2026	DUKHABANDHU BEHERA	PRINCE PATNAIK	/ /
	WP(C)/37885/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/53764/2026	JAY MAA SANTOSI S.S.G., MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/37886/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/50245/2026	SATYANARAYAN SABAR	NIRANJAN PANDA	/ /
	WP(C)/37887/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/54108/2026	JAYANTI NAYAK	LALIT KUMAR MAHARANA	/ /
	WP(C)/37888/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/53999/2026	ABINASH ANAND	SUBHASREE MOHANTY	/ /
	WP(C)/37889/2026	VS	VS	()
		HOME (STATE)		//
189	D-WP(C)/54038/2026	PITAMBAR KIRSANI	AMIYA KUMAR CHHATOI	/ /
	WP(C)/37890/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/52009/2026	K.ANURADHA	LALIT KUMAR MAHARANA	/ /
	WP(C)/37891/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/53969/2026	REBATI MOHAN SAHOO	PRINCE PATNAIK	/ /
	WP(C)/37892/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/52858/2026	TUNI LATA DASH	JYOTI RANJAN KAR	/ /
	WP(C)/37893/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/53971/2026	TANU CHARAN PRADHAN	ABHAS MOHANTY	/ /

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	WP(C)/37894/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/54082/2026	MANAGING COMMITTEE OF SIKHARPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD.	BIJAYA LAXMI NAYAGARH	/ /
	WP(C)/37895/2026	VS	VS	()
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//
195	D-WP(C)/53487/2026	SRIKANTA KUMAR SAHU	BAIDHAR SAHOO	/ /
	WP(C)/37896/2026	VS	VS	()
		REGISTRAR CO-OPERATIVE SOCITIES, ODISHA		//
196	D-WP(C)/53693/2026	PRASANTA KUMAR NAYAK	SONITA BISWAL	/ /
	WP(C)/37897/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/54043/2026	ASHOK TAREI	AMIT PRASAD BOSE	/ /
	WP(C)/37898/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/53238/2026	PRAFULLA KUMAR SAHU	PRASHANTA KUMAR DAS	/ /
	WP(C)/37899/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/51944/2026	KAMINI SAHOO @ SAHU	HRUDANANDA MOHAPATRA	/ /
	WP(C)/37900/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/54087/2026	K.P.SAROJINI	RAMASHISH ACHARYA	/ /
	WP(C)/37901/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA, SUNDERGARH		//
201	D-WP(C)/53679/2026	BISWAJIT PARIDA	SARAT CHANDRA MEKAP	/ /
	WP(C)/37902/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/53973/2026	BHIMASEN SAHU	ANUP KUMAR BISWAL	/ /
	WP(C)/37903/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/54230/2026	M/S ANAND ENGINEERING, JAGATSINGHPUR	SOMANATH MISHRA	/ /
	WP(C)/37904/2026	VS	VS	()
		DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR		//
204	D-WP(C)/53461/2026	BASANT KUMAR SATPATHY	SAILABALA JENA	/ /
	WP(C)/37905/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/53810/2026	SURESH BHUE	MANOJ KUMAR PANDA	/ /
	WP(C)/37906/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/54114/2026	JYOTIRMAYEE MISHRA	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/37907/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/53980/2026	PRADEEP KUMAR MOHANTY	NIRANJAN PANDA	/ /
	WP(C)/37908/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/52920/2026	DHANANJAY MARNDI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37909/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/53978/2026	DHARANIDHAR GARNAYAK	PRINCE PATNAIK	/ /
	WP(C)/37910/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/53462/2026	HEMANTA KUMAR PARIDA	SAILABALA JENA	/ /
	WP(C)/37911/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/54116/2026	PRAFULLA KUMAR MISHRA	SIDDARTHA SAMAL	/ /
	WP(C)/37912/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/53690/2026	GOPAL CHANDRA BEHERA	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/37913/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/53734/2026	KEDAR NATH DAS	PRAFULLA KUMAR MAHAPATRA	/ /
	WP(C)/37914/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/54117/2026	SNEHASISH NAYAK	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/37915/2026	VS	VS	()
		REVENUE AND DISASTER MGMT.DEPT.		//
215	D-WP(C)/53243/2026	KAMALINI GHADEI	BHABANI SANKAR DAS	/ /
	WP(C)/37916/2026	VS	VS	()
		PURNIMA MOHANTY		//

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216	D-WP(C)/52353/2026	DR. SANTOSINI BEHERA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37917/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/54054/2026	OHID MAHAMMAD	SUKANTA KUMAR NAYAK	/ /
	WP(C)/37918/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/46432/2026	PRAKASH CHANDRA PATRO	KUNAL KUMAR SWAIN	/ /
	WP(C)/37919/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/54049/2026	PRABODHA KUMAR NAYAK	AMIT PRASAD BOSE	/ /
	WP(C)/37920/2026	VS	VS	()
		PRAMOD KUMAR NAYAK		//
220	D-WP(C)/54127/2026	PRATAP CHANDRA SAMANTARAY	RAMASHISH ACHARYA	/ /
	WP(C)/37921/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA, SUNDERGARH		//
221	D-WP(C)/54173/2026	NANDINI BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37922/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
222	D-WP(C)/54057/2026	CHINU ENTERPRISES, BALASORE	PRATIK DASH	/ /
	WP(C)/37923/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/53987/2026	DOCTOR GOUDA	SAMEER KUMAR DAS	/ /
	WP(C)/37924/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/54023/2026	GORRILA VASUDEVA RAO	SUBHASREE MOHANTY	/ /
	WP(C)/37925/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/53885/2026	RENUBALA ROUTA	DILLIP KUMAR PATTANAYAK	/ /
	WP(C)/37926/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/54184/2026	ARJUN BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37927/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
227	D-WP(C)/54029/2026	KUNA PRADHAN	SUBHASREE MOHANTY	/ /

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	WP(C)/37928/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/54014/2026	NABIN CHANDRA MALI	SUBHASREE MOHANTY	/ /
	WP(C)/37929/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/54052/2026	PRATIVA SANCHAYA SAMITI,PURI	SUKANTA KUMAR DALAI	/ /
	WP(C)/37930/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53984/2026	BRAJA KISHORE AGARWALA	ANJAN KUMAR BISWAL	/ /
	WP(C)/37931/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/54034/2026	KIRAN CHAND SAMAL	SUBHASREE MOHANTY	/ /
	WP(C)/37932/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/53981/2026	KAILASH CHANDRA PHUHAN	NIRANJAN PANDA	/ /
	WP(C)/37933/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/50910/2026	HRUSIKESH PANDA	KUNAL KUMAR SWAIN	/ /
	WP(C)/37934/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/53597/2026	DURJYODHAN MEHER	GHANASHYAM BANJI	/ /
	WP(C)/37935/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/54107/2026	B.KALABATI	RAMASHISH ACHARYA	/ /
	WP(C)/37936/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD, ROURKELA, SUNDERGARH		//
236	D-WP(C)/53814/2026	RAJAT KUMAR DAS	BIJAY KUMAR BEHERA	/ /
	WP(C)/37937/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/54110/2026	PRABHASINI BARIK	RAMASHISH ACHARYA	/ /
	WP(C)/37938/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
238	D-WP(C)/54221/2026	SASHI BHUSAN PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37939/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/54077/2026	MAA KARUNAMAYEE SERVICE COOPERATIVE SOCIETY LTD., PURI	BAIDHAR SAHOO	/ /
	WP(C)/37940/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/53837/2026	AADYA URJA SOLUTIONS PVT LTD	UMESH CHANDRA MOHANTY	/ /
	WP(C)/37941/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/54036/2026	MANORANJAN SWAIN	RAKESH SAHU	/ /
	WP(C)/37942/2026	VS	VS	()
		PUNJAB NATIONAL BANK, NEW DELHI		//
242	D-WP(C)/54187/2026	BIJAY KUMAR MOHANTY	RAMASHISH ACHARYA	/ /
	WP(C)/37943/2026	VS	VS	()
		STEEL AUTHORITY LTD., ROURKELA, SUNDERGARH		//
243	D-WP(C)/54062/2026	BIJAY KUMAR SAHU	BAIDHAR SAHOO	/ /
	WP(C)/37944/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/53986/2026	PANCHANAN BEHERA	SAMEER KUMAR DAS	/ /
	WP(C)/37945/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/54188/2026	JITUN KUMAR SAHOO	ADYASIDHI MISHRA	/ /
	WP(C)/37946/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/54086/2026	PRIYANKA GOUDA	RAMASHISH ACHARYA	/ /
	WP(C)/37947/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
247	D-WP(C)/54037/2026	BHAGABATA SAHU	ANUP KUMAR PATTNAIK	/ /
	WP(C)/37948/2026	VS	VS	()
		RESERVE BANK OF INDIA, MUMBAI		//
248	D-WP(C)/54050/2026	BIMAL KUMAR BEHERA	SUBRATA PANDA	/ /
	WP(C)/37949/2026	VS	VS	()
		THE COLLECTOR OF DHENKANAL		//
249	D-WP(C)/54157/2026	MOHAN KUMAR MOHANTY	SITANSU MOHAN SINGH	/ /
	WP(C)/37950/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/54004/2026	ANJANA KUMARI DAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
	WP(C)/37951/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/54168/2026	KARUNAKAR BHOI	PABITRA KUMAR NAYAK	/ /
	WP(C)/37952/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/54025/2026	LINGA RAJ BORAD	SUBHASREE MOHANTY	/ /
	WP(C)/37953/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/54122/2026	BANAMALI NAYAK	SAROJA KANTA SAMAL	/ /
	WP(C)/37954/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/53958/2026	MANGAL SANDIP PRADHAN	ANJAN KUMAR BISWAL	/ /
	WP(C)/37955/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/54007/2026	KAILASH BARIK	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/37956/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/54142/2026	SABITA PATRA	SATYA RANJAN PATI	/ /
	WP(C)/37957/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/54032/2026	THE OMM INTERNATIONAL HEALTH SCIENCE, BOLANGIR	GOPAL PRASAD JENA	/ /
	WP(C)/37958/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/40970/2026	SURYA KUMAR BATU	SOUBHAGYA KUMAR RATH	/ /
	WP(C)/37959/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/54021/2026	AMAR KUMAR MOHANTY	JYOTI PRAKASH PATNAIK	/ /
	WP(C)/37960/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/48926/2026	DHIRESH KUMAR MEHER	KUNAL KUMAR SWAIN	/ /
	WP(C)/37961/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/54174/2026	MAMATARANI BARICK	RAMASHISH ACHARYA	/ /

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	WP(C)/37962/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
262	D-WP(C)/54191/2026	LAXMIPRIYA NANDA	MAHESWAR MOHANTY	/ /
	WP(C)/37963/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/54198/2026	SMRUTIARPANA SANTARA	MAHESWAR MOHANTY	/ /
	WP(C)/37964/2026	VS	VS	()
		BOARD OF SECONDARY EDUCATION, ODISHA, KATAK		//
264	D-WP(C)/53380/2026	RABINDRA NAYAK	NIRANJAN PANDA	/ /
	WP(C)/37965/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/52714/2026	JASASWINI PATTNAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37966/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/41958/2026	UMABATI TURUK	HALADHAR SETHY	/ /
	WP(C)/37967/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/54200/2026	SANJAYA KUMAR SAHU	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37968/2026	VS	VS	()
		HEALTH AND F.W.		//
268	D-WP(C)/53502/2026	PRATAP CHANDRA SAHOO	BAIDHAR SAHOO	/ /
	WP(C)/37969/2026	VS	VS	()
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA,BHUBANESWAR		//
269	D-WP(C)/54412/2026	MAYURBHANJ SCHOOL AND COLLEGE OF NURSING, MAYURBHANJ	SAUBHAGYA KUMAR SAMAL	/ /
	WP(C)/37970/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/53397/2026	CHAKRADHAR PANDA	NIRANJAN PANDA	/ /
	WP(C)/37971/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/53473/2026	BISWAMBHAR SAHU	KUNAL KUMAR SWAIN	/ /
	WP(C)/37972/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/53582/2026	RAKESH KIRTANIA	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/37973/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/53594/2026	CHANDRA SEKHAR PRADHAN	MANOJ KUMAR NAYAK	/ /
	WP(C)/37974/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/54255/2026	JAYARAM SISA	AMIYA KUMAR CHHATOI	/ /
	WP(C)/37975/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/53799/2026	BADRINARAYAN KHATUA	JAYASHREE BISWAL	/ /
	WP(C)/37976/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/53402/2026	UMESH CHANDRA JENA	NIRANJAN PANDA	/ /
	WP(C)/37977/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/54202/2026	AJIT KUMAR SAMAL	MANASI SETHI	/ /
	WP(C)/37978/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/53903/2026	ASHWINI BISHI	PRATIM TEJASMAN	/ /
	WP(C)/37979/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/53141/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/37980/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/54002/2026	SUPATI NAIK	PRANAB RANJAN CHHATOI	/ /
	WP(C)/37981/2026	VS	VS	()
		SUB-COLLECTOR, RAIRAKHOL, SAMBALPUR		//
281	D-WP(C)/54252/2026	MANAGING COMMITTEE OF CHAMPAKESWAR GIRLS HIGH SCHOOL, BALESWAR	SANGRAM JENA	/ /
	WP(C)/37982/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/53407/2026	RABINDRA KUMAR BEHERA	NIRANJAN PANDA	/ /
	WP(C)/37983/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/53773/2026	RABI NARAYAN ROUT	DURGA PRASAD SWAIN	/ /
	WP(C)/37984/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/53876/2026	ASHOK NAIK	SUNIL KUMAR PANDA	/ /
	WP(C)/37985/2026	VS	VS	()
		THE MANAGER HR, NTPC, ANGUL		//
285	D-WP(C)/54339/2026	BRAJA KISHOR DAS	DIPTIREKHA NANDA	/ /
	WP(C)/37986/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/54257/2026	BIKRAM KESHARI ROUT	ATUL TRIPATHY	/ /
	WP(C)/37987/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/54405/2026	SNEHALATA BHOI	TUSHAR KANTA NAYAK	/ /
	WP(C)/37988/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/54402/2026	KUNJA BIHARI PRADHAN	SAROJA KANTA SAMAL	/ /
	WP(C)/37989/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/54267/2026	DULLANA KUMARI PRADHAN	SANGRAM JENA	/ /
	WP(C)/37990/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/54406/2026	BASUDEV PADHAN	TUSHAR KANTA NAYAK	/ /
	WP(C)/37991/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/54413/2026	AUM VALLEY SCHOOL OF PHARMACY, BALANGIR	ASHOK KUMAR DAS	/ /
	WP(C)/37992/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/53798/2026	SUBODHA CHANDRA ROUTARAY	RAMANATH ACHARYA	/ /
	WP(C)/37993/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/54098/2026	SANJAY BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37994/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
294	D-WP(C)/53522/2026	RATNAKAR SETHY	PRAMODA KUMAR MISHRA	/ /
	WP(C)/37995/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/54100/2026	BATUK PATRA	RAMASHISH ACHARYA	/ /

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	WP(C)/37996/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
296	D-WP(C)/54133/2026	PADAN KUMAR SRICHANDAN	PRASANTA KUMAR NANDA	/ /
	WP(C)/37997/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/53972/2026	NIDHI PARIDA	DEEPALI MAHAPATRA	/ /
	WP(C)/37998/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/54435/2026	SAROJ PANIGRAHI	P.ANUP DASH	/ /
	WP(C)/37999/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/54118/2026	SATTU GEETA	RAMASHISH ACHARYA	/ /
	WP(C)/38000/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
300	D-WP(C)/54120/2026	SASMITA PARIDA	RAMASHISH ACHARYA	/ /
	WP(C)/38001/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
301	D-WP(C)/53490/2026	KARUNAKAR SAHOO	SAKTIDHARA MISHRA	/ /
	WP(C)/38002/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/53596/2026	KSHIROD MUNDA	SUBAL GARDIA	/ /
	WP(C)/38003/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/54376/2026	RAMESH PARIDA	PRASANTA KUMAR NANDA	/ /
	WP(C)/38004/2026	VS	VS	()
		COLLECTOR, MAYURBHANJ		//
304	D-WP(C)/53957/2026	BISWAJIT NAYAK	ANJAN KUMAR BISWAL	/ /
	WP(C)/38005/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/54129/2026	GOURANGA CHARAN MALIK	DEBABRATA RATH	/ /
	WP(C)/38006/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/54458/2026	SHAKTI HOSPITAL, CUTTACK	GOURI MOHAN RATH	/ /
	WP(C)/38007/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/54268/2026	ANIL KUMAR SAHU	SUKANTA KUMAR MISHRA	/ /
	WP(C)/38008/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/51619/2026	PRAFULL KUMAR SAHU	SANGRAM JENA	/ /
	WP(C)/38009/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/54159/2026	DHRUBA CHARAN JENA	SWAPNIL ROY	/ /
	WP(C)/38010/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/54165/2026	HULAS NAYAK	PABITRA KUMAR NAYAK	/ /
	WP(C)/38011/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/54388/2026	BANAMALI SETHY	DURGESH NARAYAN RATH	/ /
	WP(C)/38012/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/54175/2026	TIMI SATU	RAMASHISH ACHARYA	/ /
	WP(C)/38013/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
313	D-WP(C)/54170/2026	MANJU BARIK	RAMASHISH ACHARYA	/ /
	WP(C)/38014/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
314	D-WP(C)/54293/2026	RAJENDRA DAS	DIBYARANJAN BEHERA	/ /
	WP(C)/38015/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/54005/2026	RAMESH CHANDRA BISWAL	SUBHASREE MOHANTY	/ /
	WP(C)/38016/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/54176/2026	MADHUSMITA BISWAL	RAMASHISH ACHARYA	/ /
	WP(C)/38017/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
317	D-WP(C)/47781/2026	M/S INTERCONTINENTAL INFRASTRUCTURE COMPANY, BHUBANESWAR	DR. KANHAYALAL SHARMA	/ /
	WP(C)/38018/2026	VS	VS	()
		COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//

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318	D-WP(C)/54441/2026	R. K. INSTITUTE OF ENGINEERING AND TECHNOLOGY	DEVI PRASAD DASH	/ /
	WP(C)/38019/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/52125/2026	NIRUPAMA SAHOO	SANKARSAN SAHOO	/ /
	WP(C)/38020/2026	VS	VS	()
		RAJA PARIDA		//
320	D-WP(C)/54016/2026	CHAKRADHAR DAS	MANA MOHAN PATTANAIK	/ /
	WP(C)/38021/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/54439/2026	INTERNATIONAL POLYTECHNIC	DEVI PRASAD DASH	/ /
	WP(C)/38022/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/54384/2026	URMILA MAHANANDA	DURGESH NARAYAN RATH	/ /
	WP(C)/38023/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/54197/2026	SUKANTA KUMAR BANUA	SANJAY KUMAR DAS	/ /
	WP(C)/38024/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/54420/2026	ARUN KUMAR SWAIN	SIDHESWAR MALLIK	/ /
	WP(C)/38025/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/53291/2026	MADHUSMITA NAYAK	SANJAY KUMAR BEHERA	/ /
	WP(C)/38026/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/54121/2026	NIMAI CHARAN SAHU	DURGESH NARAYAN RATH	/ /
	WP(C)/38027/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/54422/2026	BHUPEN KUMAR ACHARYA	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/38028/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/49827/2026	SOMANATH BHADRIKA	ARJUNA CHARANA BEHERA	/ /
	WP(C)/38029/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/54334/2026	RAMESH CHANDRA DASH	DILLIP KUMAR MOHAPATRA	/ /

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	WP(C)/38030/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/54426/2026	MANAGING COMMITTEE OF JAGANNATH HIGH SCHOOL, BADBRAHMANI ,BARGARH	KUNAL KUMAR SWAIN	/ /
	WP(C)/38031/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/54382/2026	ELISAYA RAITA	DURGESH NARAYAN RATH	/ /
	WP(C)/38032/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/52673/2026	VEGESNA KRISHNAM RAJU	SRINIBASH SATAPATHY	/ /
	WP(C)/38033/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/54225/2026	RANJITA SINGH	SAROJ KUMAR MISHRA	/ /
	WP(C)/38034/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/54375/2026	BIBHUTI BHUSAN MOHANTY	SOUMYA JYOTI BISWAL	/ /
	WP(C)/38035/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/52774/2026	PRATIMA BARA	AGNEEV KUMAR DAS	/ /
	WP(C)/38036/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/54019/2026	KHIROD CHANDRA MOHANTY	SANGRAM JENA	/ /
	WP(C)/38037/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/34775/2026	UMESH RAY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /257 /2026
	ABLAPL/13087/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/33603/2026	KUNJA PATEL	MANOJ KUMAR PANDA	JUNAGARH /417 /2026
	ABLAPL/13088/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/34641/2026	SILU BEHERA	AMITAV TRIPATHY	KHANDAPARA /276 /2026
	ABLAPL/13089/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/34733/2026	KALEEM KHAN @ KALIA	MAHENDRA KUMAR PRADHAN	JAGATPUR /496 /2026
	ABLAPL/13090/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/34782/2026	KESHAB CHANDRA MAHARANA	RAMDAS ACHARY	/ /0
	ABLAPL/13091/2026	VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
		STATE OF ODISHA		ICC/0000057/2022
342	D-ABLAPL/34748/2026	KAMAL LOCHAN DAS	PRADIPTA BEURA	KHUNTUNI /193 /2026
	ABLAPL/13092/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/34165/2026	DEBADUTTA DASH	BIBHUTI SATPATHY	AIR FIELD P.S. /473 /2026
	ABLAPL/13093/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34284/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	/ /0
	ABLAPL/13094/2026	VS	VS	J.M.F.C,JALESWAR(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000049/2026
345	D-ABLAPL/34367/2026	CHIKUNA @ RAJESH KUMAR PANDA	BISWAJIT MOHANTY	KHALLIKOTE /739 /2026
	ABLAPL/13095/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/34788/2026	SMRUTI RANJAN SWAIN @ FIDUL	KALI PRASAD MOHANTY	DHAULI PS /246 /2026
	ABLAPL/13096/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/34794/2026	DIPAK @ DEEPAK KUMAR GIRI	SAMARENDRA BAHADUR	DHAMARA PS /61 /2026
	ABLAPL/13097/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/34817/2026	UMAKANTA PALLAI	PRAFULLA KUMAR BISWAL	RAJKANIKA /708 /2026
	ABLAPL/13098/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/34460/2026	HANANYA NAYAK	MAHES DAS	KOTOAGARH /161 /2026
	ABLAPL/13099/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34833/2026	KUMAR NAIK @ JAY KUMAR NAIK	KIRAN KUMAR PATEL	BHASMA /414 /2026
	ABLAPL/13100/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/34811/2026	SUNIL SAHOO	AMULYA RATNA PANDA	ATHGARH /405 /2026
	ABLAPL/13101/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/34677/2026	RAJENDRA BHOI	SATYA NARAYAN MISHRA 4	BODEN /297 /2026
	ABLAPL/13102/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/34815/2026	BHOJARAJ PATRA	JNYANANANDA PANDA	/ /0
	ABLAPL/13103/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		2(B)CC/0000006/2026
354	D-ABLAPL/34678/2026	PRASANTA KUMAR BEHERA @ SILU	PRAMOD KUMAR NIGAM	DELANGA /268 /2026
	ABLAPL/13104/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/34515/2026	SUMANTA AGASTI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /84 /2026
	ABLAPL/13105/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/34696/2026	REBATI NAYAK	BIJAYA KUMAR RAGADA	ORIENT /257 /2026
	ABLAPL/13106/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/34271/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	RAIBANIA /173 /2026
	ABLAPL/13107/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/34690/2026	MAHESWAR CHAMPATSINGH	BIJAY KUMAR MISHRA	BAIDESWAR /273 /2026
	ABLAPL/13108/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/34187/2026	SANATAN SAHOO	DEBASISH SAMAL	DHAMNAGAR /221 /2020
	ABLAPL/13109/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34753/2026	BULU @ SUDHIR MOHANTY	NITYANANDA MOHAPATRA	NIALI /711 /2026
	ABLAPL/13110/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0000689/2026
361	D-ABLAPL/33805/2026	KAMADEB ROUT @ KAMDEV ROUT	SURESH KUMAR PANDA	KAKATAPUR /369 /2026
	ABLAPL/13111/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/34211/2026	LILI @ LILY SUNDARAY	DEEPAK PANDA	KONARK /299 /2026
	ABLAPL/13112/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/34851/2026	HEMANTA KUMAR BEHERA	SATYABRATA DASH	KUJANGA /284 /2026

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	ABLAPL/13113/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/34743/2026	AJAYA DIGAL	JYOTIRMAYA SAHOO	PHIRINGIA /105 /2025
	ABLAPL/13114/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/31830/2026	PURUSOTTAM LENKA	SABYASACHI MISHRA	BHADRAK RURAL /696 /2026
	ABLAPL/13115/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/34799/2026	AMARESH @ AMRESH PARUA	JUGALA KISHORE PANDA	SONEPUR /310 /2026
	ABLAPL/13116/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/34836/2026	SUDAM @SUDAM KUMAR PANI	BHABANI SHANKAR RAYAGURU	SIMULIA /408 /2026
	ABLAPL/13117/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/34354/2026	GIRISH CHANDRA SAHU	ASHOK DAS	GOSANINUAGAM /18 /2017
	ABLAPL/13118/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/33318/2026	KANHU CHARAN ROUT	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13119/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/31445/2026	PRASANTA BISWAL@PRASANTA KUMAR BISWAL	RAGHUNATH DAS MOHAPATRA	JANKIA P.S. /596 /2026
	ABLAPL/13120/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/34802/2026	B. NANI RAO @ NANU RAO	BIJAY KUMAR PARIDA	AIRPORT /413 /2026
	ABLAPL/13121/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002345/2026
372	D-ABLAPL/34446/2026	MAHANTI BAG	GHANASHYAM DASH	AMBADOLA /181 /2026
	ABLAPL/13122/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/34856/2026	ANIRUDHA ROUL	AMULYA RATNA PANDA	JALESWAR /539 /2026
	ABLAPL/13123/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/33486/2026	SINGHARAY @ SINGARAI MAJHI	BYOMAKESH TRIPATHY	THAKURMUNDA /84 /2026
	ABLAPL/13124/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-ABLAPL/34843/2026	RANJIT SAMAL	AKSHAYA KUMAR SUBUDHI	CAPITAL P.S. /627 /2026
	ABLAPL/13125/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/34634/2026	AJIT JENA @ AJIT KUMAR JENA	KARUNAKAR GAYA	AGARAPADA /237 /2026
	ABLAPL/13126/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/34145/2026	MILAN KUMAR NAYAK@MILAN NAYAK	PRASANTA KUMAR NANDA	UMERKOTE /393 /2026
	ABLAPL/13127/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/34053/2026	SUKANTI NAYAK	BISWARANJAN DALAI	BASUDEVPUR /236 /2024
	ABLAPL/13128/2026	VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak)
		STATEOF ODISHA		ICC/0000074/2024
379	D-ABLAPL/34758/2026	RAKESH KUMAR PRADHAN	KARUNAKAR GAYA	JARAPADA /451 /2026
	ABLAPL/13129/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/33708/2026	SUKUMAR MALLIK	ARUN KUMAR BEHERA	SINGLA /216 /2013
	ABLAPL/13130/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/34765/2026	BISWANATH BISWAL @ PODA	AMITAV TRIPATHY	ITAMATI /269 /2026
	ABLAPL/13131/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/34789/2026	NIRANJAN DUTTA	RAMESH CHANDRA MAHARANA	MANIABANDHA /200 /2026
	ABLAPL/13132/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/34724/2026	GOBINDA KISAN @ GOBINDA KUJUR	SUSIL KUMAR PATTNAIK	GURUNDIA /65 /2026
	ABLAPL/13133/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/34922/2026	JAYANTI PARIDA	ADISHA MOHANTY	JALESWAR /615 /2026
	ABLAPL/13134/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/34935/2026	JAGANNATH KHUNTIA	BIJAYA KUMAR BEHERA	JENAPUR /218 /2026
	ABLAPL/13135/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/34925/2026 ABLAPL/13136/2026	CHUNIA @ ALOK SASMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KAMAKHYANAGAR /275 /2023 () //